

COURT-I

Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)

Appeal No. 170 of 2016

Dated :14<sup>th</sup> July, 2016

Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson  
Hon'ble Mr. I. J. Kapoor, Technical Member

In the matter of :

Biomass Power Producers Association, Tamil Nadu ...Appellant(s)  
Versus  
Tamil Nadu Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan

ORDER

Issue notice to the Respondents returnable on 17.08.2016. Dasti, in addition, is permitted.

List the matter on 17.08.2016.

(I. J. Kapoor)  
Technical Member

(Justice Ranjana P. Desai)  
Chairperson

*Ts/jps*